

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4683
ANSWERED ON:12.08.2014
DRUG ADDICTS
Jayadevan Shri C. N.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether certain areas in the NCT of Delhi including Connaught Place have become a den of drug addicts, peddlers and substance abusers; and

(b) if so, the details thereof, location/ area-wise and the steps being taken by the Delhi Police in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

(a) & (b): No, Madam. Delhi Police have taken strict legal action as per law against the culprits who are found indulged in drug peddling, drug addicts etc. However, the District-wise details of the cases registered under Narcotic Drugs and Psychotropic Substances (NDPS) Act in Delhi are at Annexure.

Delhi Police has taken following steps to control and prevent the crimes of drug addiction & drug peddling:-

1. Effective surveillance is being maintained over the activities of drug addicts and criminals involved in drug trafficking etc.
2. Public cooperation has been elicited through Eyes & Ears scheme to gather information about such activities and persons suspected to be involved.
3. Integrated Police checking is being done to check the movement of such people.
4. Beat and division officers in the field have been sensitized and briefed to keep a sharp vigil in the area.
5. Stringent legal action under the appropriate sections of law is taken against persons found involved in drug trafficking/drug addiction etc.